

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/118/2024

NAME OF THE PETITIONER : Sabic Asia Pacific Pvt Ltd

NAME OF THE RESPONDENT(S) : Global Poly Bags Industries Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Bharadwajaramasubramaniam R for the Petitioner. Ld. Counsel Mr. V.V. Sivakumar for Ld. Counsel Mr. Muthu Venkataraman for the Respondent.

Application has been served. Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter

List the Petition for hearing on **02.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk